

Company: Sol Infotech Pvt. Ltd.

Website: www.courtkutchehry.com

MOTOR TRANSPORT WORKERS (WEST BENGAL AMENDMENT) ACT, 1979

29 of 1979

[17TH October, 1979]

CONTENTS

- 1. Short title
- 2. Application of the Act
- 3. Amendment of section 20A of Act 27 of 1961

MOTOR TRANSPORT WORKERS (WEST BENGAL AMENDMENT) ACT, 1979

29 of 1979

[17TH October, 1979]

An Act to amend the Motor Transport Workers Act, 1961, in its application to West Bengal. WHEREAS it is expedient toamend the Motor Transport Workers Act, 1961, in its application to West Bengal, for the purpose and in the manner hereinafter appearing; It is hereby enacted as follow

1. Short title :-

This Act may be called the Motor Transport Workers (West Bengal Amendment) Act, 1979.

2. Application of the Act :-

The Motor Transport Workers Act, 1961 (hereinafter referred to as the principal Act) shall, in its application to West Bengal, be amended in the manner hereinafter provided.

3. Amendment of section 20A of Act 27 of 1961 :-

In section 20A of the principal Act, after the words "carrying passengers", the words "and goods" shall be inserted.